

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 6886/2023

(Arising out of impugned final judgment and order dated 24-08-2018 in JA No. 3461/2013 passed by the High Court of Judicature at Allahabad)

CHHABIRAM PAL

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(DR.K.B.SOUNDER RAJAN, AOR, HAS BEEN APPOINTED AS AMICUS CURIAE. IA No. 111097/2023 - CONDONATION OF DELAY IN FILING)

Date : 03-01-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s)
(SCLSC)

Mr. Sudarshan Rajan, Adv.
Mr. K. B. Sounder Rajan, AOR
Mrs. Pushpa Rajan, Adv.
Mr. Mahesh Kumar, Adv.
Mr. Ramesh Rawat, Adv.
Mr. Rohit Bhardwaj, Adv.
Mr. Hitain Bajaj, Adv.
Mr. Nand Ram, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

Issue notice on the prayer for interim relief returnable on 12th February, 2024.

Liberty is granted to serve the standing counsel for the respondent-State, in addition.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER